GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3954 ANSWERED ON:20.04.2010 BUDGET ALLOCATION FOR PROMOTING SPORTS Venugopal Shri K. C.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the total budget allocation for promotion of sports during each of the last three years and the current year,

(b) the funds sanctioned/released and the total expenditure incurred for the purpose during the last three years, State-wise;

(c) whether the allocated funds for promoting handicapped sports persons and promotion of sports in university has lapsed;

(d) if so, the details thereof during the said period, State-wise alongwith the reasons therefor; and

(e) the remedial measures taken In this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) Budgetary allocation for sports during last three years is as under:

(Rs. in crore) Year Plan Non Plan

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2007-08 500.00 534.77 40.01 114.26 2

2008-09 648.00 1126.00 176.83 217.83

2009-10 2448.00 2716.00 316.27 679.67

2010-11 2564.00 - 665.08 -

(b) Year-wise expenditure during last three years is as under.

(Rs. in crore)

Year Plan Non Plan

2007-08 541.97 113.16

2009-10 2711.01 679.19

Funds to States are released only in respect of one scheme viz; Panchayat Yuva Krida Khel Abhayan (PYKKA). PYKKA has become operational from 2008-09. State-wise release of funds during 2008-09 and 2009-10 is given in a statement at Annexure.

(c) to (e): Funds allocated for the Scheme of Promotion of Sports & Games in Schools, Colleges & Universities and the scheme of Sports & Games for the Disabled did not lapse as funds earmarked for them were later re -appropriated to other schemes of the Department of Sports. The Department has withdrawn the Scheme of Promotion of Sports and Games in Schools, Colleges and Universities and has decided to enhance the coverage of schools and colleges in existing schemes of sports Authority of India.

The Scheme of Sports & Games for the Disabled was approved by the competent authority in November 2009. Expenditure during 2009-10 under the scheme was Rs.74 lakh out of the allocation of Rs.1.5 crore. The shortfall in expenditure was on account of some of the beneficiary institutions failing to meet complete documentation requirements.